

**The Minister of Health (Rajkumari Amrit Kaur):** (a) to (c). The Darbhanga Medical College was formerly affiliated to the Patna University. The M.B.B.S. degree awarded by the Patna University was recognised under the Indian Medical Council Act, 1933. After the passing of the Bihar University Act, 1951, the Darbhanga Medical College has been affiliated to the Bihar University which did not exist before. The Medical Council of India will arrange for the inspection of the facilities for teaching available at the Darbhanga Medical College and attached hospitals for the under-graduate medical course and the standards of examinations conducted at the institution before they recommend to Government the recognition under the Indian Medical Council Act, 1933, of the M.B.B.S. degree to be awarded by the University of Bihar.

(d) Does not arise at present as the inspection of the College has not yet been undertaken.

#### IMPORT OF TELEPHONE INSTRUMENTS

**\*260. Shri Heda:** Will the Minister of Communications be pleased to state:

(a) the number of complete telephone instruments that were imported in year 1952;

(b) the number of instruments that were manufactured in India in the year 1952 and by what factories or agencies;

(c) the total value of accessories that were imported in the year 1952; and

(d) what are the parts that are not yet manufactured in India?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) 2,013.

(b) 21,959 by the Indian Telephone Industries Ltd. and 3,847 by the Posts and Telegraphs workshops.

(c) Rs. 48.42,000 approximately.

(d) Dials and condensers.

#### JAPANESE METHOD OF RICE CULTIVATION (IMPLEMENTS)

**\*261. Shri Heda:** (a) Will the Minister of Food and Agriculture be pleased to state what are the implements that are used in Japanese method of rice cultivation with their approximate costs?

(b) Have Government examined the utility of these implements?

(c) If so, do Government propose to popularise them?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) A statement giving the information is laid on the Table of the House. [See Appendix II, annexure No. 37.]

(b) Yes. The implements have been tried out at the Central Rice Research Institute, Cuttack, and the Indian Agricultural Research Institute, New Delhi.

(c) Yes. The Indian Council of Agricultural Research has sanctioned a scheme for the production, on an experimental basis, of some of the implements.

#### COMMITTEE TO ENQUIRE INTO SERVICE CONDITIONS OF POSTS AND TELEGRAPHS EMPLOYEES

**\*262. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Communications be pleased to state what are the financial implications of the recommendations of the expert committee appointed by Government for considering the grievances of the postal staff?

(b) What recommendations are likely to be implemented and when?

(c) What is the experience of non-delivery practice on Sundays and what are its financial implications?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) About Rs. 4.75 crores.

(b) A copy of the orders of Government is placed on the Table of the House. [Placed in Library. See No. S-6/53.]

(c) The present system is working satisfactorily. If Sunday delivery is re-introduced, the additional cost will be of the order of Rs. one crore.

#### TUBERCULOSIS

**\*263. Giani G. S. Musafir:** Will the Minister of Health be pleased to state:

(a) whether the number of T. B. patients have increased during the last one year compared with the preceding year; and

(b) if so, the steps that Government propose to take to check such increase?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) Actual figures are not available. But judging from reports, it can be presumed that the incidence of T.B. is on the increase.

(b) Preventive and curative measures against this disease fall within the sphere of the State Governments.

A statement showing the action taken or proposed to be taken by the Central and State Governments is laid on the Table of the House. [See Appendix II, annexure No. 38.]

#### NON-PAYMENT OF SALARIES TO RAILWAY EMPLOYEES

**\*264. Giani G. S. Musafir:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are a large number of cases of non-payment of salaries and allowances to the Railway employees;

(b) whether Government have received any representations from the Railwaymen's Unions complaining against the procedure for the payment of the earned dues of the Railway employees; and

(c) if so, what steps Government propose to take to expedite the payment of these dues?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (c). The Minister has referred in his budget speech to the existence of these complaints and the setting up of a Committee of Directors of the Railway Board to investigate them. This Committee is making the investigations.

#### IMPORT OF RAILWAY COACHES

**\*265. Shri N. M. Lingam:** (a) Will the Minister of Railways be pleased to state whether orders have been placed by Government with a German firm for metre gauge railway coaches for use on the N. E. Railway?

(b) If so, what is the value of the orders?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Yes.

(b) £ 1,750,000 F.O.B.

#### NORTH BIHAR SUGAR FACTORIES

**\*266. Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the North Bihar Sugar Factories are faced with a critical situation as a result of the accumulation of old stock of sugar;

(b) if so, what are the circumstances which have led to this situation; and

(c) if the answer to part (a) above be in the affirmative, what steps, if any, have so far been taken by Government to ease the situation?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) There is some accumulation of sugar stocks with North Bihar factories as is also the case with other factories in Uttar Pradesh and South Bihar.

(b) The main reasons for accumulation of stocks are larger carry-over from the previous season, low off-take during October and November 1952 and increased production during the current season.

(c) Sugar movement has been stepped up. Sugar factories are also being allowed freely to store their surplus stocks in outside godowns.

#### RAILWAY COACHES (FANS)

**\*267. Shri M. Islamuddin:** Will the Minister of Railways be pleased to state:

(a) the number of coaches of each class in different Railways;

(b) the number of Class III coaches so far fitted with fans in each Railway; and

(c) whether the fans so fitted are indigenous?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The information in respect of number of seats provided in various classes on each Railway is contained in Statement No. 10 of Volume II of the Railway Board's Report for 1951-52, a copy of which is available in the Library of the House.

(b) Central Railway	= 273	} Upto
Eastern "	= 326	
Northern "	= 133	
North Eastern Rly.	= 94	
Southern Railway	= 364	
Western "	= 476	

(c) Both indigenous and imported.

#### RANCHI MENTAL HOSPITAL

**\*268. Shri M. Islamuddin:** Will the Minister of Health be pleased to state:

(a) the annual recurring expenditure on the Ranchi Inter-State Mental Hospital;